

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 24<sup>th</sup> November, 2022

**NO. HC.VII-85/2022/ 11263 /A #####** This is for the information to all concerned that the State Level Consultation on implementation of POCSO Act, 2012 to be held on 26<sup>th</sup> and 27<sup>th</sup> November, 2022, at the Assam Administrative Staff College, Khanapara, Guwahati will be live streamed only on 27<sup>th</sup> November, 2022 at the following link:

<https://youtu.be/jyZR9L9CoPY>

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII/85/ 11264- 11282 /2022/A Dated: 24-11-2022**

Copy forwarded for information & necessary action to:

1. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.
2. Shri Partha Pratim Majumdar, Member Secretary, State Child Protection Society, Assam.
3. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh.
4. The Registrar (Admin. / Vigilance / Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. He is requested to inform all the Judicial Officers and concerned stakeholders.
7. The District & Sessions Judge, (Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo/ Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat /

Kamrup (M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur/ Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur /South Salmara/ Tinsukia / West Karbi Anglong / Udalguri). He / She is requested to inform all the Judicial Officers and concerned stakeholders.

8. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.

9. The Project Manager, Gauhati High Court, Guwahati.

*(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).*

10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.

16. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.

17. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.

19. The CA to the Registrar General, Gauhati High Court, Guwahati.

**[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]**

R. A. Tmpadal

24.11.22

**REGISTRAR (JUDICIAL)**